

Declaration of Assets and Liabilities

Year 2024-2025

I, **SHIRISH KUMAR**, Son of **VISHWANATH BAITHA**, Aged **36 years** belonging to **BIHAR**

LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as **SECTION**

OFFICER give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	SELF	SPOUSE NAME PRIYANKA KUMARI**	Dependant Atirath Pratigy
(i)	Cash	Rs 5000	She is an independent assess and she file her asset declaration at her office	15000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Vidhan Mandal Branch S/A- Rs 11000 PPF Rs 57777 FD- Rs 85000 HDFC Anisabad Branch S/A- Rs 23700 RD- Rs 12500	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	GOVERNMENT BOND Rs 50000 SOVEREIGN GOLD BOND Rs 36000 MUTUAL FUNDS- Rs 439000	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA 6G BR01 FL 4360	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Wedding Gift +Self Purchase- Gold 150g Silver 300g	NIL	Gold 15g Silver 50g
(vii)	Other assets, such as values of claims / interests	HOME APPLIANCES & Electronic approx. Rs 300000	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

**Priyanka Kumari, presently working as Block Panchayat Raj Officer, Sikta, West Champaran has declared the details in her office

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	SELF	SPOUSE PRIYANKA KUMARI	Dependant Atirath Pratigy
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	UNDIVIDED ANCESTRAL PROPERTY AS PER HUF(SHARE NOT DEFINED TILL DATE)	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL

- (2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

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	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. 2024-2025 Rs 79303 PAN NO-DEKPK8758G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: SHIRISH KUMAR

Place: PATNA

Designation:- SECTION OFFICER

Date: 07/02/2025

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT